

BEFORE THE NATIONAL GREEN TRIBUNAL**EASTER ZONE BENCH, KOLKATA**I.A. NO. 10 /2026/EZ**IN CONNECTION WITH****ORIGINAL APPLICATION NO. 30/2025/EZ**

In Re: Sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara, shows video shared by Panchayat member News item published in the Times of India Kolkata Section dated 17.02.2025.

..... Applicant

-vs-

Union of India & Ors.

..... Respondents

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27 JAN 2026

BEFORE THE NATIONAL GREEN TRIBUNAL**EASTER ZONE BENCH, KOLKATA**I.A. NO. 10 /2026/EZ**IN CONNECTION WITH****ORIGINAL APPLICATION NO. 30/2025/EZ**

In Re: Sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara, shows video shared by Panchayat member News item published in the Times of India Kolkata Section dated 17.02.2025.

..... Applicant

-vs-

1. Union of India, through the Secretary, Ministry of Environment, Forest and Climate Change (MoEF&CC);
2. Additional Chief Secretary, Forest and Environment Department, Government of West Bengal;
3. District Magistrate, District-South 24 Parganas;
4. Inland Waterways Authority of India (IWAI), Government of India, through its Chairman;
5. Irrigation and Waterways Department, Government of West Bengal, through the Principal Secretary;
6. Syam Prasad Mookerjee Port, Kolkata (Erstwhile Kolkata Port Trust) through the Chairman;



27 JAN 2026

7. West Bengal Pollution Control Board,
through its Member Secretary;
8. Central Pollution Control Board, through
its Member Secretary;
9. Ajbela Navigation;
10. M/S. King Ocean Shipping Lines
(respondent no. 10, added vide order
dated - 13.11.2025)

..... Respondents



27 JAN 2026

X

BEFORE THE NATIONAL GREEN TRIBUNAL**EASTER ZONE BENCH, KOLKATA**I.A. NO. 10 /2026/EZ**IN CONNECTION WITH****ORIGINAL APPLICATION NO. 30/2025/EZ**

In Re: Sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara, shows video shared by Panchayat member News item published in the Times of India Kolkata Section dated 17.02.2025.

..... Applicant

-vs-

Union of India & Ors.

..... Respondents

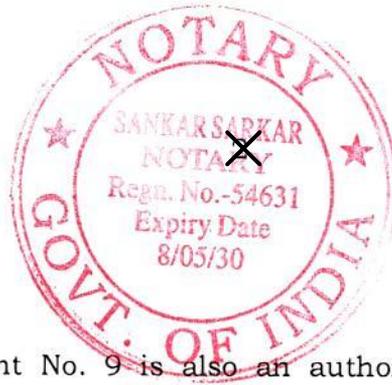
AN APPLICATION FOR APPROPRIATE ORDER WITH THE DIRECTION UPON THE RESPONDENT NO. 4 i.e. IWAI, IMMEDIATELY RESTORE THE NECESSARY INWARD PERMISSION ON BEHALF OF THE RESPONDENT NO. 9 ABOVE NAMED AND ALSO SEEKING OTHER CONSEQUENTIAL RELIEFS

The humble petition on behalf of the Respondent No. 9 above named

Most Respectfully Sheweth:

1. That the Respondent No. 9 runs a business in the name and style of M/S. AJBELA NAVIGATION, having its office at 7 Waterloo Street, Ground Floor, Kolkata - 700069. The Respondent No. 9 have good knowledge to operation of vessels and its allied activities, good contact with the customs, Bankers, Ports Authorities, Police and other and Non-government agencies and also earn goodwill in the market for a long time and also run a firm. The lots of people/employees are dependent upon the Respondent No. 9 for their livelihood.

27 JAN 2020



2. That the respondent No. 9 is also an authorized to act as agent of the Respondent No. 10 herein.

3. That the Respondent No. 9 is under contract with Respondent No. 10 to act as their agent/ representative and to represent on behalf of Respondent No. 10, for to interact with all government officials and departments, and to comply with the circulars, protocols, acts, regulations of the ports and its changes issued time to time. The Respondent No. 9 has to fulfill its duty diligently, and in compliance with all the Port rules, regulations, notifications and circulars in force. That there were no intentional latches on the part of Respondent No. 9 for the said unfortunate accident, moreover the pollution control bord after its investigation find no such pollution due to such accident.

4. That it is further submits that the Respondent No. 9 also act as authorized agent of various company like as respondent no. 10. That without any valid reason and/or any direction passed by this Hon'ble Tribunal, on and from 17.02.2025, i.e. more than 12 months the Respondent No. 4 i.e. IWAI rejected/suspended the all inward permission of the Respondent No. 9, and due to this situation business of the Respondent No. 9 has been fail down, which create huge financial crises and the Respondent no. 9 is unbale to pay the wages/salary to its employees, which may the respondent No. 9 as well as its employees are suffering. That time again time the Respondent No. 9 by several discussion and in writing requested the Respondent No. 4 i.e. IWAI to restore the said necessary inward permission, so that he can smoothly run its business, but the Respondent No. 4 i.e. IWAI failed to do so.

The photocopy of the said rejected/suspended inward permissions are annexed herewith and collectively marked as "Annexure - A".

5. That this application is made bonafide and for the best interest of justice, and

27 JAN 2026

X

if the prayer of the Respondent No. 9 is not allowed, he shall suffer irreparable loss, prejudice and injuries.

6. The Respondent No. 9 humbly submits that the balance of convenience is entirely in favour of the petitioner in getting the order as prayed for otherwise, a serious prejudice would be caused to the Respondent if order is not passed.
7. It is submitted by the Respondent No. 9 to request the IWAI to restore the necessary inward permission to its business like past, otherwise Your petitioner/respondent no. 9 will suffer irreparable loss and injuries.
8. This application is Bonafide and made for the ends of justice.

In the light of the above mentioned facts and circumstance Your petitioner/Respondent No. 9 is humbly prayed before Your Hon'ble Tribunal be pleased;



- a) To direct the Respondent No. 4 i.e. IWAI to restore necessary inward permission immediately so that the Respondent No. 9 can smoothly run its business.
- b) To pass such other or further order/Orders as Your Honor may deem fit and proper in the interest of the justice.

And Your Petitioner, as in duty bound, shall ever pray.

27 JAN 2026

AJBELA NAVIGATION

Proprietor
Proprietor



X

AFFIDAVIT

I, Mr. Anol Dey, son of Late Ajit Kumar Dey, aged about 50 Years, by faith – Hindu, by Nationality – India, working for gain as Proprietor of M/S. AJBELA NAVIGATION, having its office at 7 Waterloo Street, Ground Floor, Kolkata- 700069, do hereby solemnly verify and state as follows:

1. That I am the sole proprietor of M/S. AJBELA NAVIGATION i.e. the respondent no. 9, having its office at 7 Waterloo Street, Ground Floor, Kolkata – 700069. That I am well aware of the facts and circumstance of this case to swear this affidavit.
2. That the statement made in paragraphs no. 1 to 4 are true to my knowledge and rest are my Humble submission before this Hon'ble Tribunal.

Prepared in my office

Swarnanku Dutt

Advocate

Solemnly affirmed before me

This the ~~21st~~ day of January, 2026.

AJBELA NAVIGATION

Anol Dey

Proprietor

Deponent

Identified by me

Swarnanku Dutt

Advocate

Enrolment No. WB/0399 / 2007

21 JAN 2026

Solemnly Affirmed & Declared before me on Identification of Ld. Advocate

Swarnanku Dutt
27/01/2026
SANKAR SARKAR
NOTARY, GOVT. OF INDIA
REGN NO. 54631
HIGH COURT, CALCUTTA
CHAMBER 4 (479) M. B. ROAD, KOL-5
MAHAJATI HEIGHTS APT
Ph-9232445358

**INLAND WATERWAYS AUTHORITY OF INDIA**

(Ministry of Shipping, Government of India)

REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8307/17-02-2025

M/s AJBELA NAVIGATION

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 17/02/2025

Date:17/02/2025

Inward permission of M.V.NEW BURJ KHALIFA-2

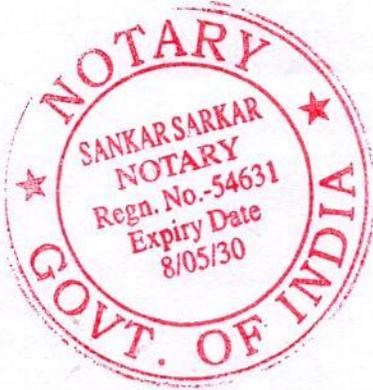
With reference to your application dated 17/02/2025 for the vessel M.V.NEW BURJ KHALIFA-2. It is informed that your application has been rejected due the following reasons.

1 Others (w.d)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



**INLAND WATERWAYS AUTHORITY OF INDIA**

(Ministry of Shipping, Government of India)

REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8350/18-02-2025

M/s AJBELA NAVIGATION

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 18/02/2025

Date:18/02/2025

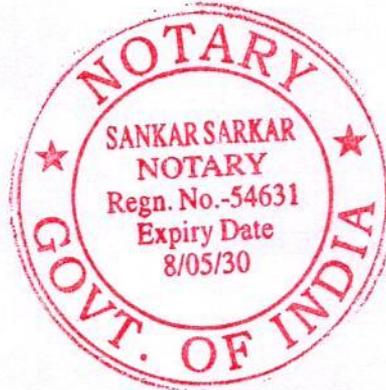
Inward permission of M.V.A H M MAHMUD-1With reference to your application dated 18/02/2025 for the vessel M.V.A H M MAHMUD-1.
It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



**INLAND WATERWAYS AUTHORITY OF INDIA**

(Ministry of Shipping, Government of India)

REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8354/18-02-2025

M/s AJBELA NAVIGATION

Date:18/02/2025

7, WATERLOO STREET KOLKATA 69

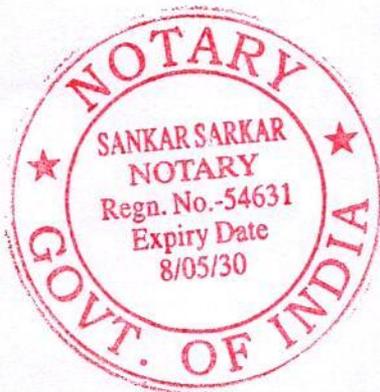
Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 18/02/2025**Inward permission of M.V.DOREEN AL NOOR-5**With reference to your application dated 18/02/2025 for the vessel M.V.DOREEN AL
NOOR-5. It is informed that your application has been rejected due the following reasons.

1 Others (Approved)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)





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(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,
IWAI/KOL/PROT/In/8382/19-02-2025

M/s AJBELA NAVIGATION

Date:19/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 19/02/2025

Inward permission of M.V.NEW BURJ KHALIFA-2

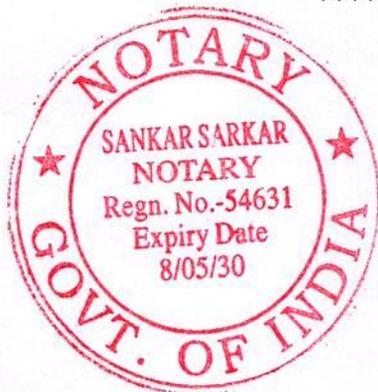
With reference to your application dated 19/02/2025 for the vessel M.V.NEW BURJ KHALIFA-2. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



**INLAND WATERWAYS AUTHORITY OF INDIA**

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REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8384/19-02-2025

M/s AJBELA NAVIGATION

Date:19/02/2025

7, WATERLOO STREET KOLKATA 69

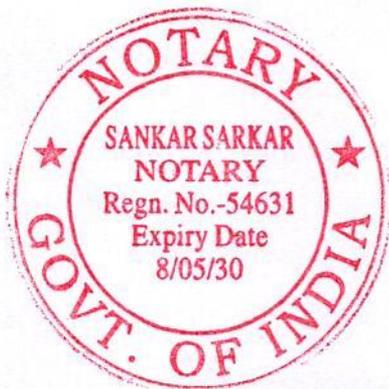
Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 19/02/2025**Inward permission of M.V.DOREEN AL NOOR-5**With reference to your application dated 19/02/2025 for the vessel M.V.DOREEN AL
NOOR-5. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)





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REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8389/19-02-2025

M/s AJBELA NAVIGATION

Date:19/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 19/02/2025

Inward permission of M.V.A H M MAHMUD-1

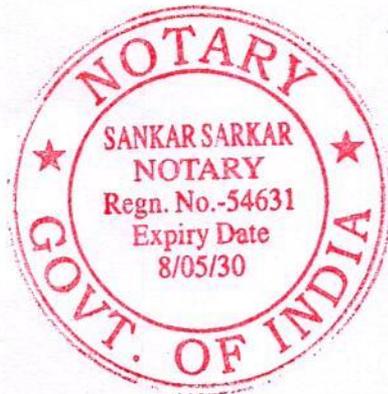
With reference to your application dated 19/02/2025 for the vessel M.V.A H M MAHMUD-1.
It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)





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Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8438/20-02-2025

M/s AJBELA NAVIGATION

Date:20/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 20/02/2025

Inward permission of M.V.NEW BURJ KHALIFA-2

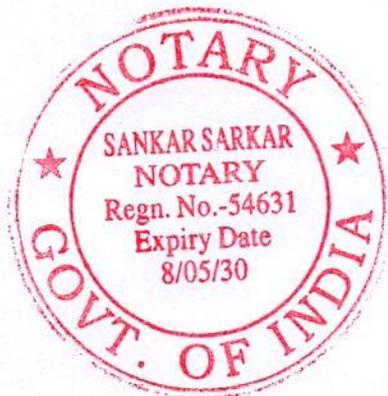
With reference to your application dated 20/02/2025 for the vessel M.V.NEW BURJ KHALIFA-2. It is informed that your application has been rejected due the following reasons.

1 Others (W.D)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)





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Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8494/21-02-2025

M/s AJBELA NAVIGATION

Date:21/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 21/02/2025

Inward permission of M.V.DOREEN AL NOOR-5

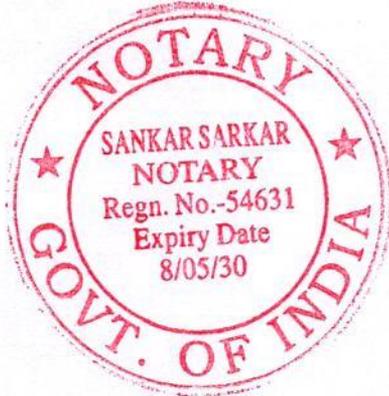
With reference to your application dated 21/02/2025 for the vessel M.V.DOREEN AL NOOR-5. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)





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REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8497/21-02-2025

M/s AJBELA NAVIGATION

Date:21/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 21/02/2025

Inward permission of M.V.A H M MAHMUD-1

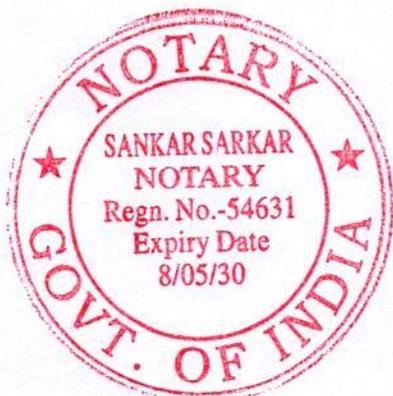
With reference to your application dated 21/02/2025 for the vessel M.V.A H M MAHMUD-1.
It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)





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Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8499/21-02-2025

M/s AJBELA NAVIGATION

Date:21/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 21/02/2025

Inward permission of M.V.SEA PRIDE

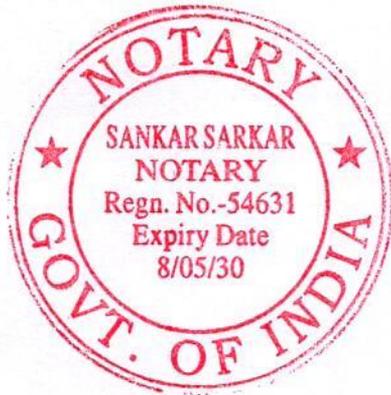
With reference to your application dated 21/02/2025 for the vessel M.V.SEA PRIDE. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



**INLAND WATERWAYS AUTHORITY OF INDIA**

(Ministry of Shipping, Government of India)

REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8527/22-02-2025

M/s AJBELA NAVIGATION

Date:22/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 22/02/2025**Inward permission of M.V.DOREEN AL NOOR-5**

With reference to your application dated 22/02/2025 for the vessel M.V.DOREEN AL NOOR-5. It is informed that your application has been rejected due the following reasons.

1 Others (Vessel Accident)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)





INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8529/22-02-2025

M/s AJBELA NAVIGATION

Date:22/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 22/02/2025

Inward permission of M.V.A H M MAHMUD-1

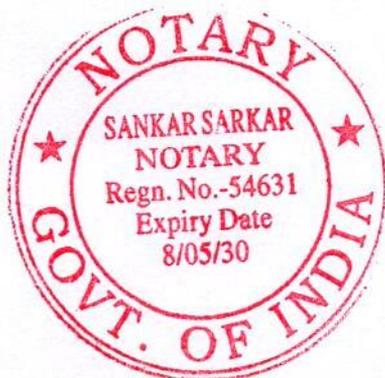
With reference to your application dated 22/02/2025 for the vessel M.V.A H M MAHMUD-1.
It is informed that your application has been rejected due the following reasons.

1 Others (Vessel Accident)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)





INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
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Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8530/22-02-2025

M/s AJBELA NAVIGATION

Date:22/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 22/02/2025

Inward permission of M.V.SEA PRIDE

With reference to your application dated 22/02/2025 for the vessel M.V.SEA PRIDE. It is informed that your application has been rejected due the following reasons.

1 Others (Vessel Accident)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)





INLAND WATERWAYS AUTHORITY OF INDIA
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Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8568/24-02-2025

M/s AJBELA NAVIGATION

Date:24/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 24/02/2025

Inward permission of M.V.SEA PRIDE

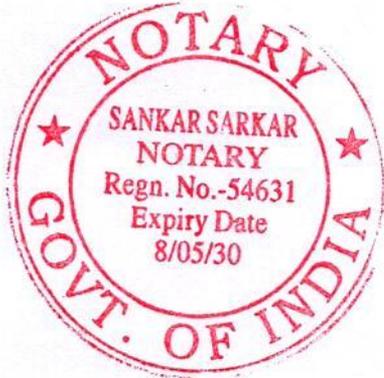
With reference to your application dated 24/02/2025 for the vessel M.V.SEA PRIDE. It is informed that your application has been rejected due the following reasons.

1 Others (Wrong Documentation)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



**INLAND WATERWAYS AUTHORITY OF INDIA**

(Ministry of Shipping, Government of India)

REGIONAL OFFICE: P-78 Garden Reach Road, Kolkata- 700043 (W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8804/03-03-2025

M/s AJBELA NAVIGATION

Date: 03/03/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 03/03/2025**Inward permission of M.V.ALAMIN ABDULLAH**

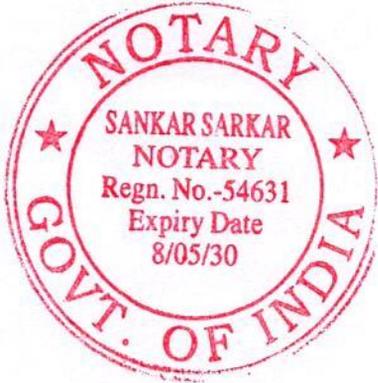
With reference to your application dated 03/03/2025 for the vessel M.V.ALAMIN ABDULLAH. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh (by email)
2. The Traffic Manager (I/C) (Attn Suptd Wharves Sale) Kolkata - 700043 (by email)





INLAND WATERWAYS AUTHORITY OF INDIA

(Ministry of Shipping, Government of India)

REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)

Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710

Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8830/04-03-2025

M/s AJBELA NAVIGATION

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 04/03/2025

Date:04/03/2025

Inward permission of M.V.TREAJER-4

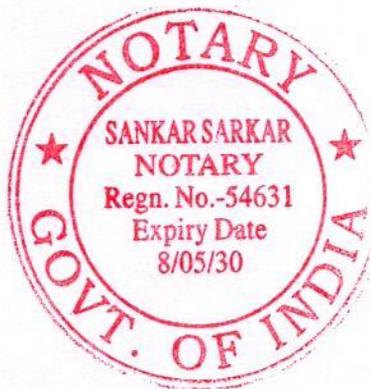
With reference to your application dated 04/03/2025 for the vessel M.V.TREAJER-4. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)





INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/9100/12-03-2025

M/s AJBELA NAVIGATION

Date:12/03/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 12/03/2025

Inward permission of M.V.SEA PRIDE

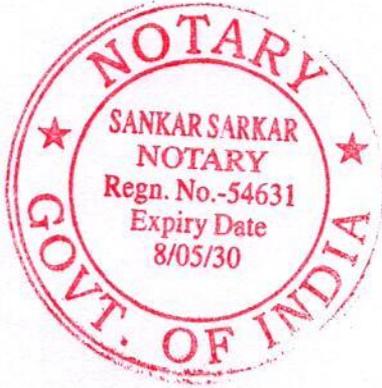
With reference to your application dated 12/03/2025 for the vessel M.V.SEA PRIDE. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



Annexure - 'B'



Swarnankur Dutt <swarnankur@gmail.com>

Service in In Re: Sinking B'deshi vessel dumps toxic fly ash Vs. Union of India & Ors. [OA. No. 30 of 2025] [IA filed by Respondent No. 9]

1 message

Swarnankur Dutt <swarnankur@gmail.com>

Thu, Jan 29, 2026 at 12:43 PM

To: Bikash Shaw <bikash90999@gmail.com>, rajib.ray23@gmaii.com, poushali_b@yahoo.com, dpnjnghsh0@gmaii.com, dpnjnghsh@gmaii.com, surendra_kumar15@rediffmaii.com, Dipanjan Ghosh <dpnjnghsh0@gmail.com>, Amrita Pandey <amritalegal@gmail.com>, mansi@eidfindia.com, eldflegal@gmaii.com
Cc: ajbelanavigation@gmail.com

Sirs,

Please find the IA filed by the Respondent No. 9 as attached herewith .

Best regards,

Swarnankur Dutt
Contact - +91-9830760115

I have an attitude in my blood, it says " B+ "

Please don't print anything unless you really need to - this will preserve trees on planet earth.

DISCLAIMER: The information in this message is confidential and intended solely for the addressee. Internet communications cannot be guaranteed to be timely, secure, error or virus-free. The sender does not accept liability for any damage this message might cause or any errors or omissions in it.

IA Filed by Resp 9.pdf
6934K



**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTER ZONE BENCH, KOLKATA**

I.A. NO. _____/2026/EZ

IN CONNECTION WITH

ORIGINAL APPLICATION NO. 30/2025/EZ



In Re: Sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara, shows video shared by Panchayat member News item published in the Times of India Kolkata Section dated 17.02.2025.

..... Applicant

-vs-

Union of India & Ors.

..... Respondents

**AN APPLICATION FOR APPROPRIATE ORDER
WITH THE DIRECTION UPON THE
RESPONDENT NO. 4 i.e. IWAI, IMMEDIATELY
RESTORE THE NECESSARY INWARD
PERMISSION ON BEHALF OF THE
RESPONDENT NO. 9**

27 JAN 2026

Mr. Swarnankur Dutt,
Advocate,
High Court, Calcutta
7A, Kiran Shankar Roy Road,
2nd Floor, Kolkata – 700001
Mobile No. 9830760115
Email – swarnankur@gmail.com